

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:4600  
ANSWERED ON:23.12.2005  
USE OF JUTE BAGS  
Mandal Shri Sanat Kumar

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether usage of jute-bags are less in the Central Government in packaging of their foodgrains and fertilizers;
- (b) if so, the reasons therefor and whether any steps have been taken/ proposed to be taken to give impetus to usage of jute bags as a measure to boost the jute industry of the country;
- (c) if so, the details thereof; and
- (d) if not, the other steps taken/being taken for the development of the jute industry of the country?

**Answer**

MINISTER OF TEXTILES ( SHRI SHANKERSINH VAGHELA)

(a): No, Sir. The purchase of B.Twill Bags through DGS&D for packing food grains has registered an increase of 19.5 % in 2003-04 and further increase of 7 % during 2004-05 in comparison their respective preceding years. The Central Government does not purchase Jute Bags for packaging of fertilizers.

(b) & (c): Do not arise.

(d): The Government is implementing several schemes through the Jute Manufacturers Development Council (JMDC) and the National Centre for Jute Diversification (NCJD) for the development of the jute industry of the country.

The Schemes operated by JMDC are :-

- 1 The JMDC Incentive Scheme for Modernisation of Jute Industry.
2. The External Market Assistance Scheme.
3. The Market Development Scheme.

The schemes operated by NCJD are :-

1. The Jute Service Centre Scheme
2. The Jute Raw Material Bank Scheme
3. The Market Support Scheme
4. The Design Development scheme
5. The Jute Entrepreneurs (Capital subsidy) Assistance Scheme (JEAS)

6. The Micro Finance / NGO Assistance Scheme.

The Government has also announced the National Jute Policy' 2005 which aims at, inter alia, acceleration of modernization and strengthening of the Jute Industry. In addition, the Central Government has issued an order under the JPM Act 1987, for compulsory packaging of foodgrains and sugar in jute bags to the extent of 100 % for both the commodities during the year 2005-06 (i.e upto 30.06.2006).